

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 05-06-2024 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : --**  
**PETITION NUMBER : TCP/144/2016**  
**NAME OF THE PETITIONER : C.Ponmalar**  
**NAME OF THE RESPONDENT(S) : S.Albert & Company Pvt Ltd & 5 others**  
**UNDER SECTION : Sec 397/398 of CA, 2013**  
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**ORDER**

Ld. PCS Dr.K.S.Ravichandran for the Petitioner. None appeared for the Respondents. Ld. Counsel Mr. Avinash Krishnan Ravi for ROC.

In this case, the Respondents have not complied with the order of this Tribunal dated 06.03.2024.

ROC has also not given any report.

The Petitioner is directed to serve the papers to the ROC.

If the Respondents failed to comply with the order within next 2 weeks Administrator will be appointed by this Tribunal to run the affairs of the company.

Post the matter for hearing on **03.07.2024**.

-Sd-  
**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

-Sd-  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**